

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/78/(IB)/2017

NAME OF THE PETITIONER(S)

: A.M.S TRADING COMPANY

NAME OF THE RESPONDENT(S)

: NAVABARAT BOILER ENGINEERS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1): BICHOLAN

oursel for Respondent

2. A.J. TASLIM ARIF

ADVOCATE

COUNSEL FOR Petitioner

## ORDER

Counsel representing both the parties are present. Counsel for respondent submitted that they have paid Rs.50,000 as part payment and for the balance payment, he has proposed to issue a cheque and sought time for the same. Time extended at request. Put up on 31.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)